Court-II

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No. .241/KB/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th May, 2017, 10.30 A.M

Name of the Company		Datre Corporation Lin -Versus- The Secretary Industr		
Under Section		280		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
	Ms Manju I	Chutaria ?	petitioner	12/5/17 K. Clakromby

## ORDER

Ld. Counsels for the petitioner made a request for adjournment. Prayer is allowed.

List the matter on 14/07/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)

(SUME-IN

the matter is listed on 19.07.2017 Vide Notice dated 13.07.2017.

14.7.2017

4